



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1648/2022 FIXED	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	
ADMISSION				
2	WP(C)/432/2021 FIXED	THE UNION OF INDIA AND 2 ORS Versus BRIJ MOHAN AGARWAL, MES NO. 462243	MR H GUPTA MS. R M SARMAH	
	WITH I.A.(Civil)/170/2021 in WP(C)/432/2021	THE UNION OF INDIA AND 2 ORS Versus BRIJ MOHAN AGARWAL, MES NO. 462243	MR H GUPTA MS. R M SARMAH	
3	W.P.(CrI.)/14/2022 FIXED	KAPIL UDDIN AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM ASSTT.S.G.I.
4	WA/50/2022 FIXED	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
5	WA/323/2021	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM
6	WA/172/2022 FIXED	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. B P BORAH MR R S RONGHANG	GA, ASSAM
7	WA/263/2022 FIXED	RAJIB SEKHAH NATH AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MS S MOCHAHARI MR SISHIR DUTTA MR. S DUTTA	SC, COAL INDIA

ORDERS

8	Cont.Cas(C)/420/2020 FIXED	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MS. N BORDOLOI (R2)
9	PIL/14/2021 FIXED	PRABHAT RAY AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM MR. S K GOSWAMI (r-8) MR. M MORE (r-2,4) MR. N D SARMA (r-2,4) MR. R SHARMA (r-8) MR. P K SHARMA (r-2,4) SC, FOREST
10	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R- 5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
11	Mat.App./17/2022 FIXED	MAYUREE SARMA @ MAYURI SARMAH Versus LAKHYAJYOTI SARMAH	MR T CHAKRABORTY MR. D CHOUDHURY	MR B D DAS MRS R DEKA B B HUSSAIN
	WITH I.A.(Civil)/1600/2022 in Mat.App./17/2022	MAYUREE SARMA @ MAYURI SARMAH Versus LAKHYAJYOTI SARMAH	MR T CHAKRABORTY MR. D CHOUDHURY	
12	Mat.App./19/2022 CAVT. NO.04492/022, WITH LCR, FIXED	SARASWATI (PAUL) KARMAKAR Versus BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY MR B K KAR (r-1) MR. M DASGUPTA (r-1) MD S ALI (r-1) FOR CAVEATOR
	WITH I.A.(Civil)/1917/2022 in Mat.App./19/2022	SARASWATI (PAUL) KARMAKAR Versus BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY FOR CAVEATOR
13	PIL/21/2022 FIXED	DR. BHASKAR JYOTI GOGOI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. K K DUTTA	SC, NHAI ASSTT.S.G.I. SC, PWD
14	WA/328/2022 FIXED	MAMTAJ BEGUM Versus THE STATE OF ASSAM AND 16 ORS. F	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. GA, ASSAM MR. R K BHUYAN (r-11) MR. M KASHYAP MS M NIROLA (r-11) MR K J SAIKIA
15	I.A.(Civil)/2833/2022 FIXED in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	WITH PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH			
16	Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
	WITH			
17	WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	GA, MIZORAM
	WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM

18	I.A.(Civil)/3029/2022 FIXED in WA/327/2022	THE SECURITIES AND EXCHANG BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	
	WITH WA/327/2022	THE SECURITIES AND EXCHANG BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	
HEARING				
19	WA/236/2018 FIXED	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
20	Mat.App./21/2019 WITH LCR	SRI SUDIPTA NATH Versus SMT MRINALINI SARKAR	MR. U B SARMA MR. J PAWE	MR. A SARMAH LEGAL AID COUNSEL
21	Mat.App./22/2019 WITH LCR, FIXED	SRI GHANA KANTA KATAKI Versus SMTI. ARUNA BORAH	MR. D MOZUMDER MR. S BISWAS	N BAISHYA MR G CHOUDHURY
22	WA/178/2019	ON THE DEATH OF SMTI. GOLAPI DEKA HER LEGAL HEIR SON TILAK DEKA AND 7 ORS. Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P J PHUKAN GA, ASSAM MR P K KALITA (R-1 AND 2) MR. U SARMA, (R-1 AND 2) MR. S R BORUAH, (R-3, 4 AND 5)
23	WP(C)/8682/2019 FIXED	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
	WITH			
24	WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
	WITH			
25	WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM
	WITH			
26	WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	SC, SEC. EDU. MR. I ALAM (SC, N.C.T.E)
	WITH			
27	WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM SC, N C T E
	WITH			
28	WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
	WITH			
29	WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.

30	WA/99/2021	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
31	WA/239/2021	THE GENERAL MANAGER (CONS) AND ANR. Versus M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS.	MR G GOSWAMI	MR. R HUSSAIN (R-3,4,5,6) MRS. S ROY (R-3,4,5,6) MR. A A AHMED (R-3,4)
	WITH I.A.(Civil)/1072/2022 in WA/239/2021	M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS. Versus THE GENERAL MANAGER (CONS) AND ANR.	MR. R HUSSAIN MR. A A AHMED (R-3,4)	
32	WA/154/2022 CAVT. NO.04412/022, WA 354/2018(D/O), FIXED	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. MRS. K DEVI MR. S K GOSWAMI (R-7) MS N SAIKIA MR. B K GOSWAMI (R-7) SC, N C T E MR. R SHARMA (R-7) MS S A KHALIFA FOR CAVEATOR
	WITH 33 Review.Pet./168/2019	SMTI. SHELLEY DAS CHOWDHURY Versus SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. I ALAM SC, N C T E SC, EDU
	WITH 34 Review.Pet./136/2022	SMTI. SUPARNA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN	SC, SEC. EDU. SC, N C T E

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/404/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./169/2022	BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY	
	WITH CrI.A./169/2022	BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR PP, ASSAM
2	WP(C)/5099/2022 FIXED	TAPIR TAMUT Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. L PERME MR. H TAYO	MR. M PERTIN GA, AP

LEAVE NOTE OF ADVOCATES FOR 20/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4076/2022 FIXED	RAJEEB SHARMA TAMULY Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR D BORAH	SC, HIGHER EDU SC, AG
2	WP(C)/5031/2022 B/O	MITHUN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU.
3	WP(C)/6695/2022 CAVT. NO.11902/022, FIXED	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
4	WP(C)/6696/2022 CAVT. NO.11902/022, FIXED	MRS. GITABALI SINGHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
5	WP(C)/6698/2022 CAVT. NO.11902/022, FIXED	MANI BORO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
ORDER (STAY VACATING)				
6	I.A.(Civil)/2859/2022 FIXED in WP(C)/1623/2021 WITH WP(C)/1623/2021	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. D DEKA MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. B K DAS MR H GOGOI SC, ELEM. EDU MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
7	I.A.(Civil)/2951/2022 FIXED in WP(C)/3401/2021 WITH WP(C)/3401/2021	RENU GOGOI Versus GANGADHAR BORA AND 6 ORS. GANGADHAR BORA Versus THE STATE OF ASSAM 6 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA MR. B K DAS M N KHAN	SC, ELEM. EDU MR. B K DAS M N KHAN SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R6) MR. J K GOSWAMI (r-6) MR. P BORDOLOI (R6) MS M NIROLA (R6)

ORDER NO STEPS

8	WP(C)/2889/2015 FIXED	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	GA, ASSAM (R-3) MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2)
9	WP(C)/6616/2022 FIXED	SUKHALATA PHUKAN GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU GA, ASSAM SC, AG MR. S K MEDHI SC, FINANCE

ADMISSION

10	WP(C)/3954/2020 FIXED	PRASUN CHANDA Versus THE STATE OF ASSAM AND 8 ORS.	MR G J SHARMA MR. M CHANDA MR S CHOUDHURY MR S NATH	SC, ELEM. EDU MR. S D PURKAYASTHA (r- 8) MR. S PHUKAN (r-8) SC, FINANCE
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WITH

11	Cont.Cas(C)/23/2020	PRASUN CHANDA Versus PHANINDRA JIDUNG AND ORS	MR. M CHANDA MR S CHOUDHURY	MR. D SAIKIA MS. N PHUKAN MR B KAUSHIK
12	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, BTADC
13	WP(C)/5293/2020 FIXED	BALICHERRA M E MADRASSA Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	WP(C)/1509/2021 FIXED	RINA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)
15	WP(C)/5982/2021 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	SC, SEC. EDU. MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7)
16	WP(C)/725/2022 FIXED	ANJU MONOWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED	SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4)

WITH

I.A.(Civil)/1481/2022
in WP(C)/725/2022

17	WP(C)/5040/2022 FIXED	MAZIBAR RAHMAN, Versus ANJU MONOWARA KHATUN AND 3 ORS.	MR. M R KHANDAKAR (r-4) MR. S K DAS	MR. N J DUTTA
18	WP(C)/5445/2022 FIXED	J M NAKIB LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, HIGHER EDU MR. S C KEYAL MR. A Y CHOUDHURY MR M DEY SC, ASSAM UNIVERSITY
19	WP(C)/5445/2022 FIXED	TARA BALA BRAHMA @ TARA BALA MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
19	WP(C)/6104/2022 CAVT. NO.09852/022, WITH LCR FIXED	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR

ORDERS

20	Cont.Cas(C)/272/2017 FIXED	EASIN ALI Versus LAKHI PRASAD GOUR	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	MR. B CHOUDHURY
21	Cont.Cas(C)/401/2017 FIXED	MD. INTAZUR RAHMAN LASKAR Versus R.C. JAIN and ANR.	MR.M H RAJBARBHUIYAN MS.S RASUL MS.R CHETRI	MR.A DEKA(R-2)

22	Cont.Cas(C)/421/2021 FIXED	MOUSUMI BHATTACHARJEE Versus AMARJYOTI BARMAN AND 4 ORS	MR. Z KHALID MR Z I CHOUDHURY R JAMAN	MR. M U MAHMUD (r-3,4) MS. M BEGUM (r-3,4) MR S H MAHMUD (r-3,4)
23	Cont.Cas(C)/420/2022 FIXED	ANURADHA PRIYADARSHINI BHUYAN AND 18 ORS. Versus DR. OM PRAKASH, IAS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	MR. D SAIKIA MR. B GOGOI MR P NAYAK
24	WP(C)/2616/2022 B/O	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	SC, SEC. EDU. GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5)

HEARING

25	WP(C)/7540/2017 PART-HEARD	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
WITH				
26	WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
27	WP(C)/1130/2016 B/O	DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
28	MACApp./393/2018 WITH LCR	SRI GURDIP SINGH Versus THE NATIONAL INSURANCE COMPANY LTD and ANR	MS.S KHANIKAR MS.P BARUAH MR.R N BAKSH	MR.P SINGH(R-2) MS.P HAJURI(R-1)

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6252/2022 FIXED	NUR MOHAMMAD Versus THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/6258/2022 FIXED	MD. MAINUL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
3	WP(C)/1538/2017 WITH LCR	MOYNAL HOQUE Versus THE UNION OF INDIA and 4 ORS	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/3218/2018 WITH LCR	MUSSTT. RABIYA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/4116/2018 WITH LCR, FIXED	REENA GOPE Versus UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/4155/2018 WITH LCR	NAJLINA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4937/2018 WITH LCR	BABUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/4980/2018 WITH LCR	JAFRI HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WITH WP(C)/4966/2018	DIPAK HUSSAIN @ DUKE HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/7107/2018 WITH LCR	MOINUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR S HOQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/640/2019 WITH LCR	FOIJUL HOQUE @ FAIJUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/6580/2022 FIXED	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 7 ORS	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MS. D MAHANTA	ASSTT.S.G.I.
<u>ADMISSION</u>				
2	WP(C)/4487/2019 FIXED	TAPAN KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR D SENAPATI MS. S TODI ASSTT.S.G.I.
3	WP(C)/5532/2022 FIXED	MD. RAKIBUL FARUQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, AGRI. DEPARTMENT
<u>HEARING</u>				
4	WP(C)/5481/2013 FIXED	JYOTIPRAN KUMAR and 2 ORS. Versus THE STATE OF ASSAM AND 34 ORS	MR.M K CHOUDHURY MR.N BARUAH	GA, ASSAM MR.D BORA MS.S SEAL MR.H SARMA(R-3to6,8&9, 11&12,16to18, 22to27,29to32) MR.I CHOUDHURY(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MR. G PHUKAN(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MS.E SHARMA SC, EXCISE DEPTT.

5	WITH WP(C)/8027/2018	SHRI JYOTIPRAN KUMAR AND ANR. Versus THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. K N CHOUDHURY (R6, R8, R21-R23) MR. P N GOSWAMI MR. N J KHATANAR MR. P P MEDHI (R-6, R-8, R-21-R-23) MR. D J DAS MR. D J DAS SC, EXCISE DEPTT.
6	WP(C)/3335/2016	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
7	WP(C)/3900/2017 WITH WP(C)/703/2022(D/O) WITH WP(C)/4291/2018(D/O)	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
8	WITH WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
9	MACApp./693/2018 WITH LCR	SMTI NARMILA BASUMATARY AND 2 ORS Versus SRI GHANA KANTA NATH AND 3 ORS	MR M BEZBARUAH MR. A LAL MR B DAS MR. M PANDIT MS. S G MOMIN	MR. A J SAIKIA (R4) MR. R GOSWAMI (R2) MR N N BHUYAN (R4) MS. M SAIKIA (R2) MR. U K DUTTA (R4) MR. B KAKATI (R4) MS B KASSHYAP (R4) MS. P BORTHAKUR (R2)
10	WP(C)/5540/2019	NAZRUL HAQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD SC, FINANCE DEPTT.
11	WP(C)/3757/2020 B/O	BIJAYLAKHMI LASKAR DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/73/2016 PART-HEARD FIXED	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR Versus THE STATE OF ASSAM and 4 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	GA, ASSAMR1-5
2	WP(C)/5892/2017 PART-HEARD FIXED	M/S. S.M.CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR H K SARMA MRS R DEKA SC, APDCL
3	WP(C)/2126/2022 FIXED	BIKASH KUMAR MORE Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR A C BORBORA MR. U K NAIR MS. N DEY MR. N SAIKIA	SC, F C I
4	WP(C)/6209/2022 FIXED	M/S H.K. SAGAR REALTOR LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	SC, APDCL
5	WP(C)/6354/2022 FIXED	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA	GA, ASSAM SC, GMC
6	WP(C)/3458/2021	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC
7	WP(C)/5109/2021	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA MS. I ROY	SC, GMC
ORDERS				
8	WP(C)/6003/2022 FIXED	DYNA ROOF PRIVATE LTD. AND ANR. Versus PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. S DUTTA, SR. SC, PNB

	WITH I.A.(Civil)/3058/2022 in WP(C)/6003/2022	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH	DR. ASHOK SARAF
9	WITH WP(C)/5214/2022	DYNA ROOF PRIVATE LTD. Versus KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, PNB
10	WP(C)/6689/2022 FIXED (PERSONAL APPEARANCE)	RITUL HUSSAIN Versus THE STATE OF ASSAM 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM
HEARING				
11	WP(C)/3354/2014	TAPAN CHANDRA NATH Versus THE UNION OF INDIA and 4 ORS	MS.B CHOUDHURY MR.S BARUAH MS S SHARMA MS.J DAS	MR.D K SAIKIA MR. S K MEDHI, CGC MR.S SARMA MR.N DEKA MR.M GOGOI ASSTT.S.G.I.
12	WP(C)/5131/2015	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
13	WP(C)/1296/2016 FIXED	THE ASSAM POWER DISTRIBUTION COMPANY LTD. Versus THE DIST. LEGAL SERVICES AUTHORITY and ANR.	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MR. K P PATHAK	MR. I HUSSAIN (R-2) MS. S SARMA ADDL. SR. GA, ASSAM
14	MACApp./395/2018 WITH LCR 1 FILE	TULON RAJBANSHI and 2 ORS Versus RAM PRASAD SHILL and ANR,	MR.M TALUKDAR	MR.S S SHARMA(R-2) MR.B J MUKHERJEE(R-2)

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
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7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2707/2022	MD INAMUL HAQUE Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
2	Bail Appln./2710/2022	FAIZ AHMED CHOUDHARY Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
3	Bail Appln./2712/2022 B/O	RAVI SHANKAR AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P BORA P. MEDHI MS P DUTTA	PP, ASSAM
4	Bail Appln./2715/2022	SATRUGHNA PASWAN Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
MOTION				
5	Crl.Pet./804/2022 WITH LCR 1 FILE, FIXED	CHONGHOI HAOKIP Versus UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	MR. S C KEYAL SC, DRI
6	Crl.Pet./1024/2022 FIXED	ABDUS SALAM SHEIKH Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. S K DAHAL	PP, ASSAM
7	Crl.Pet./1027/2022 FIXED	JONALI KALITA @ JUNALI KALITA PATHAK AND ANR Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
8	Crl.Pet./1030/2022 FIXED	BINOD KUMAR SETH Versus THE STATE OF ASSAM AND ANR.	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
9	AB/2437/2022 FIXED	NUR MOHAMMAD @ NUR MAHAMMAD SARKAR AND 8 ORS Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM

10	AB/2946/2022	ISMAIL SHEIKH @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<u>ADMISSION</u>				
11	CrI.Pet./361/2020	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN	MR. S C KEYAL SC, CBI
12	CrI.Pet./88/2021 WITH LCR 1 FILE	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2512/2022 FIXED	SADDAM HUSSAIN (TIJU) Versus THE STATE OF ASSAM	MR P BARGOHAIN MR. H BORUAH	PP, ASSAM
14	Bail Appln./2544/2022 FIXED	RINKU LAHKAR Versus THE STATE OF ASSAM	MR. B K GOGOI MR G PHUKAN	PP, ASSAM
15	Bail Appln./2562/2022 FIXED	SAHANUR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
16	Bail Appln./2608/2022 WITH CASE DIARY, FIXED	DIMPEE SENSUA CHETIA @ DIMPI SENSUWA CHETIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/1987/2022 FIXED	NIBEDITA NATH AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	
18	AB/1988/2022 FIXED	DR. SHOBHANA NAYAK RAO AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
19	AB/2382/2022 FIXED	MD. SOLEMAN ALI AND 14 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN H M S ELAHI	MS. R CHOUDHURY MR N RAHMAN PP, ASSAM
20	AB/2685/2022	PRACHUJYA BORGHAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
21	AB/2692/2022 FIXED	SANTOSH KUMAR GOALA AND 3 ORS. Versus THE STATE OF ASSAM	MR. U SAIKIA MR. K SINGHA MS. S SARMA MR. S DEB	PP, ASSAM
22	AB/2730/2022 FIXED	MANINDRA DAS AND 6 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
23	AB/2740/2022 FIXED	NITU BORUAH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
24	AB/2741/2022 WITH SCANNED COPY OF CD. FIXED	MD. ZAMIR UDDIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
25	AB/2806/2022 FIXED	JIYAUUR RAHMAN Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM

26	AB/2814/2022 FIXED	FATIMA W. K. JANNAT Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
27	AB/2824/2022 FIXED	NITYANANDA SAIKIA Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
28	AB/2825/2022 FIXED	JOHIRUL ISLAM @ JOHIRUL HOQUE Versus THE STATE OF ASSAM	MR M Z SHAH MR A S SK	PP, ASSAM
29	AB/2858/2022 FIXED	RASENDRA CH DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM

ORDERS

30	CrI.Pet./1226/2019 FIXED	ABDUL LATIF SK. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR. A K AHMED	PP, ASSAM
31	CrI.Pet./655/2021 WITH LCR . B/O.	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI	PP, ASSAM
32	Review.Pet./135/2022 WP(C) 486/2019(D/O)	THE UNION OF INDIA AND 4 ORS Versus EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	
33	CrI.Pet./193/2022 FIXED	SYED RIJU AHMED Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
34	I.A.(Civil)/241/2022 FIXED in El.Pet./5/2021 WITH El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR. K P PATHAK Mr. A Baruah MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR. N ISLAM MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	
35	I.A.(CrI.)/452/2022 BA 2032/2022(D/O), FIXED in AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM

HEARING

36	CrI.A./120/2011 WITH LCR 1 FILE, P.B.-1, FIXED	MD SAHAD ALI AND ANR Versus MD FAIZUR RAHMAN AND ANR	MR.B CHOUDHURY MR. E AHMED MR.R K JAIN MR.D BANIA MR.S K BARUAH	PP, ASSAM MR.A KHALEK
37	CrI.A./223/2011 WITH LCR 4 FILES, FIXED	DIPAK KAKATI @ BHUDHA and 2 ORS Versus STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A PARAMANIK	PP, ASSAM
38	CrI.Pet./446/2021 WITH LCR 1 FILE, FIXED	PRANAB JYOTI DUTTA Versus THE CHIEF BRANCH MANAGER, SBI	MR D C K HAZARIKA MS J KALITA	MR G JALAN

STAY MATTERS

39	CrI.Rev.P./224/2018 WITH LCR 1 FILE	JAYANTA CHARINGIA Versus THE STATE OF ASSAM AND ANR.	MR. B CHETIA MR. M KALITA MR. J HATIMURIA	PP, ASSAM
40	CrI.Pet./313/2019	MUSLIM ALI Versus ABDUR RASHID MANDAL	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. A M BORA MR M SHELIM MS. C CHOUDHURY

41	Crl.Pet./394/2021 WITH LCR 1 FILE	SUMIR DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR MINTU SAIKIA (r-2) PP, ASSAM
42	Crl.Pet./611/2022 WITH LCR 1 FILE	PRATAP PAUL ROY Versus THE STATE OF ASSAM AND ANR	MR. J P DAS	MR. M K DAS MOMI KALITA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2708/2022	TIASUNEP @ TIASUNEP JAMIR Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI	PP, ASSAM
2	Bail Appln./2709/2022	MD FIROZ AKTAR @ FIROJ AKHTAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
3	Bail Appln./2713/2022	ANOWAR HUSSAIN @ BIHARI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
4	Bail Appln./2714/2022	NIZAM UDDIN Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
MOTION				
5	Crl.Pet./880/2022 CRL.PET. 80/2022(D/O), FIXED	RAJESH CHANDRABHANJI KINGRANI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
WITH				
6	Crl.Pet./19/2021	RAJESH CHANDRABHANJI KINGRANI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SHARMA MR. M BISWAS MS M DAS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
7	AB/3053/2022	KAMALJIT SINGHA @ SRI KAMAL JEET SINGH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM

BAIL HEARING (BA)

8	Bail Appln./307/2022 WITH CASE DIARY	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
9	Bail Appln./1365/2022	RAJA BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	Bail Appln./1785/2022 WITH CASE DIARY	MD. TASEER ALI @ SALAM ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
11	Bail Appln./1834/2022	SAYEED AHMED Versus THE STATE OF ASSAM	SIRAJ CHY B ALI SK MS. S SULTANA	PP, ASSAM
12	Bail Appln./1835/2022 WITH CASE DIARY	MOHAMMAD SHAKIB AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS MS. S KAUR	PP, ASSAM
13	Bail Appln./1916/2022	AIJUL ALI Versus THE STATE OF ASSAM	MR. T K MISRA MR. F A HASSAN	PP, ASSAM
14	Bail Appln./1973/2022 WITH CASE DIARY	ANJU BEGUM @ MISS SAHIDA KHATUN @ ANJU KHATUN Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR G PHUKAN MR H BEZBARUA MS. S. SAIKIA	PP, ASSAM
15	Bail Appln./2044/2022 WITH CASE DIARY	MD. IDOMEI AND ANR Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
16	Bail Appln./2158/2022	SANATAN DEKA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
17	Bail Appln./2205/2022 WITH CASE DIARY	SAJAN AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
18	Bail Appln./2247/2022	MOMINUL ISLAM Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
19	Bail Appln./2278/2022 WITH CASE DIARY	AKASH YADAV Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
20	Bail Appln./2315/2022 WITH CASE DIARY, FIXED	MRS. ANITA GOGOI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
21	Bail Appln./2350/2022	TOSER ALI @ TASER ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
22	Bail Appln./2382/2022	PABITRA DEVI NEWAR @ PINKI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
23	Bail Appln./2405/2022 FIXED	BHARTI RAI AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
24	Bail Appln./2434/2022 FIXED	MINTU RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
25	Bail Appln./2474/2022	MOJAMIL HOQUE @ MUJAMAL HUSSAIN Versus THE STATE OF ASSAM	MR H BEZBARUA MS. P K DEVI	PP, ASSAM
26	Bail Appln./2513/2022	APIZUL RAHMAN @ OPIOL Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
27	Bail Appln./2584/2022	ANARUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

28	Bail Appln./2587/2022	DEWAN HAMIDUL ISLAM Versus THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
29	Bail Appln./2590/2022	JITU BORAH AND ANR. Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
30	Bail Appln./2617/2022	ANURAG BORGHAIN Versus THE STATE OF ASSAM	MR B SHARMA MR S SHARMA	PP, ASSAM
31	Bail Appln./2645/2022	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
32	Bail Appln./2647/2022 FIXED	MD. TAMJID ALI @ TOMZID ALI Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM

BAIL HEARING

33	AB/1233/2022	SOPIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
34	AB/2602/2022	BIPUL BORGHAIN Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
35	AB/2606/2022	ABDUL MOZID AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
36	AB/2608/2022	MANJIT KALITA Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MS. M DAS	PP, ASSAM
37	AB/2982/2022 FIXED	AJIT KR SARKAR Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR S A SIKDER	PP, ASSAM
38	AB/2987/2022 FIXED	ZIAUL ISLAM @ ZIARUL HOQUE Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM

ORDERS

39	I.A.(CrI.)/329/2019 BA 712/2019, BA 920/2019(BOTH D/O) in Bail Appln./712/2019	RAVI AGARWAL Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
40	CrI.A./50/2022 WITH LCR 3 FILES, FIXED	JAYNAL ABEDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM

HEARING

41	CrI.A./19/2012 WITH LCR 6 FILES, FIXED	SMT. BAKULI MEDHI Versus THE STATE OF ASSAM	MR. D C BORAH MR.D BARMAN MS.B M LAHKAR MRS.S KALITA	PP, ASSAM
42	CrI.A./92/2012 WITH LCR 3 FILES, P.B.-1, FIXED	GOBINDA MISHRA Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
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10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/149/2020 FIXED	SUMAN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MR. S BARTHAKUR	MR. D K SARMAH (R2-R6) MRS S BARUAH MS. A TALUKDAR (R2-R6) MRS. S BORA (R2-R6) SC, I O C ASSTT.S.G.I.
2	WP(C)/1969/2020 CAVT. NO.0187/2020 FIXED	OIL AND GAS EMPLOYEES UNION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR S N SARMA SENIOR ADVOCATE (R5, R6) MR B D DAS (R-7) GA, ASSAM MR. P HAZARIKA MR. R HAZARIKA MR. M HUSSAIN (R5, R6) MR. K KALITA (R5, R6) MS. S GHOSH (R5, R6) FOR CAVEATOR SC, I O C
3	WP(C)/1898/2022 FIXED	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
4	WITH WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
5	WP(C)/2874/2022 FIXED	KALYAN NATH Versus THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
6	WP(C)/4549/2022 FIXED	BHARAT HEAVY ELECTRICALS LTD. Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL

7	WITH WP(C)/4021/2022	M/S DRILLMEC S.P. A Versus OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (R3) MS. S CHAKRAVARTY (R3) MS. M SHARMA (R3) MRS. P. SARMA (R3) SC, OIL
ORDERS				
8	WP(C)/6649/2021 B/O	T. J. BISWAJIT MAHENGIA Versus THE STATE OF ASSAM AND 3 ORS.	MR P N SARMA MR. R P SARMAH MR. D DOLEY	MR. D K JAIN (R-4) MR. P MAHANTA (R-3) MR. R B GOHAIN (R-3) MR A KHARSOHUM (R-3) SC, FOREST
9	I.A.(Civil)/2262/2022 FIXED in WP(C)/2723/2022 WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR J SINGH	SC, ED
		CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
10	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
11	WP(C)/4695/2022 FIXED	JAINEX TEA COMPANY PRIVATE LIMITED AND ANR Versus SARITA DEVI SAHEWALLA AND ANR	MR H MAURYA MR. M MALAKAR MR. P SURANA	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. P DEKA MS. S. TODI MR H K SARMA
12	WP(C)/6143/2022 FIXED	GIRENDRA BORO Versus THE BODOLAND TERRITORIAL REGIONAL COUNCIL AND 7 ORS	MR. N N JHA MS M SAHOO MR. R P N SINGH	SC, BTC

HEARING

13	WP(C)/3428/2014 WITH LCR	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
	WITH I.A.(Civil)/4220/2019 in WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE
	WITH			
14	RFA/69/2018	SRI MANJIL MOSHAHARY AND 2 ORS Versus THE NORTHERN EVANGELICAL LUTHERAN CHURCH	MR. S K SAHARIAH MR D C NATH	MR. M U MAHMUD MR. M ALI MR S ISLAM
15	WP(C)/1733/2016	MS. MOMITA DAS Versus THE CHIEF SECRETARY , GOVERNMENT OF ASSAM and 5 ORS.	MR.B U LASKAR	GA, ASSAM SC, HEALTH
16	MACApp./447/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus SHRI PRATUL KALITA AND 2 ORS.	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR J MOLLAH MS. S P DAS

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4883/2018 PART-HEARD FIXED	KASHEM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BORAH MR. A BARKATAKI	MR. HRA CHOUDHURY (R4) GA, ASSAM MR P S DEKA MR. H ALI MR. H ALI MR. R A CHOUDHURY (R4) MS J BEGUM SC, REVENUE
ORDERS				
2	WP(C)/3239/2022 B/O	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM
HEARING				
3	WP(C)/1446/2017 FIXED	ABDUR RASHID Versus ASSAM POWER DISTRIBUTION CO. LTD and 2 ORS.	MR.B CHAKRABORTY MS.P SARMAH MR.S CHAKRABARTY MS.P HAZARIKA	MR.N J DUTTA SC, APDCL
4	MACApp./370/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MAINU CHUTIA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P J PHUKAN (R1-R3) MR H BARUAH (R1-R3)
5	WP(C)/1571/2019	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
6	WP(C)/470/2020	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
7	WITH WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC

8	WITH WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
9	WITH WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
10	WP(C)/5528/2020 B/O	JOYDEEP KUMAR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM
11	I.A.(Civil)/1344/2021 in WP(C)/4373/2020	PRANJAL GOSWAMI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI (R-15) Y SULTANA (R-14,15,16)	MR DEBA SARMAH
	WITH WP(C)/4373/2020	MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2704/2022	NAVAM SHROTRIYA Versus THE STATE OF ASSAM	MR. A LAL MS. C NEWME MR. M PANDIT	PP, ASSAM
2	Bail Appln./2711/2022	SURATHJYOTI KALITA Versus THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	PP, ASSAM
MOTION				
3	Crl.Rev.P./467/2022 FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR. R C DAS MR S C DAS MR. C. SHIL	
ADMISSION				
4	Crl.Pet./363/2018 FIXED	MUZAMMAIL HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA	MR H K SARMA (r-2) MR. A SAIKIA (r-2) PP, ASSAM
5	Crl.Pet./143/2021 WITH LCR 1 FILE, FIXED	MOIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. JUNM LASKAR MS. A AHMED	MD F H LASKAR (R-2) PP, ASSAM
6	Crl.Rev.P./149/2022 WITH LCR 1 FILE, FIXED	NURU MIYA @ NUR HUSSAIN AND ANR Versus SARBHANU KHATUN AND ANR	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	MR. D BORAH
7	Crl.Rev.P./390/2022 FIXED	AZIAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	MR. B CHAKRAVARTY MR A W AMAN (R-3) MR. D BORA MR SARFRAZ NAWAZ R-3) MR S A BARBHUYAN R-3) PP, ASSAM
8	Crl.Rev.P./488/2022 FIXED	SUBHRA JYOTI BHARALI Versus THE DIRECTORATE OF ENFORCEMENT	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI MR. K MOHAMMED	SC, ED
9	Crl.Pet./526/2022 WITH LCR 1 FILE, FIXED	MD. ROFIQUE EKBAL HASAN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. R K JAIN TULIKA BORAH PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./1718/2022	GAJEN CH NATH Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	MR D S DEKA PP, ASSAM
11	Bail Appln./2329/2022 FIXED	PROBIN SAIKIA @ PROBIN SAIKIA @ MANASH PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
12	Bail Appln./2525/2022 FIXED	MD. SADIK ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
13	Bail Appln./2568/2022 FIXED	NABAB ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
14	Bail Appln./2664/2022 FIXED	IMAM HOSSAIN AND 2 ORS. Versus STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM

BAIL HEARING

15	AB/1105/2022	DEWAN RAHIZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
16	AB/1328/2022	KAMAL BORAH Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI MR. J P LAHON	PP, ASSAM
17	AB/1461/2022	JUNAIDUR RAHMAN @ ALAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	Mukesh Sharma PP, ASSAM
18	AB/1991/2022	MD. SIFATULLA RAHMAN (RAJ) Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
19	AB/2307/2022 FIXED	AJIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
20	AB/2439/2022	MD. NAKIBUDDIN AHMED @ MOINA AHMED Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	AB/2578/2022	ATIBUL SHEIKH Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
22	AB/2679/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
23	AB/2763/2022 FIXED	DILIP KUMAR ROY Versus THE STATE OF ASSAM	MR. P A AHMED MR. D BORA	PP, ASSAM
24	AB/2802/2022 FIXED	JOSMOT ALI Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
25	AB/2807/2022 FIXED	SOMA CHAKRABORTY Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM
26	AB/2818/2022 FIXED	SOHOR BHANU AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
27	AB/2823/2022 FIXED	RAJIB AHMED AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
28	AB/2856/2022 FIXED	BIJAY SINGH AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	PP, ASSAM

29	AB/2921/2022 FIXED	JAHAN UDDIN @ KAUN AND 2 ORS Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
ORDERS				
30	W.P.(CrI.)/19/2022	CHILD LINE JORHAT AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS B B HUSSAIN	GA, ASSAM
31	I.A.(CrI.)/582/2022 FIXED in CrI.Rev.P./7336/2022 WITH CrI.Rev.P./7336/2022 (Filing Number)	DHARMESWAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
32	CrI.Pet./1017/2022 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM AND ANR. -E	MR. A RAHMAN	
32	CrI.Pet./1017/2022 FIXED	PRAVIR KR ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
HEARING				
33	RSA/90/2010 CAVT. NO. 242/2010 PART-HEARD, WITH LCR, FIXED	ARABINDA MITRA Versus SOMNATH MITRA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH	MR.S S DEY MR.M NATH FOR CAVEATOR MS.R R DEY
34	CrI.Rev.P./39/2022 PART-HEARD, WITH LCR 2 FILES, FIXED	RAJU NARAH Versus THE STATE OF ASSAM	MR. R BARUAH	MR. P N GOSWAMI SPL PP WILDLIFE FOREST ASSAM
35	CrI.A./62/2010 WITH LCR 4 FILES, FIXED	MD.NURUL ISLAM Versus THE STATE OF ASSAM	MR S CHAKRABORTY (AMICUS CURIAE) MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
36	CrI.A./179/2011 WITH LCR 6 FILES, FIXED	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR.B KALITA MRS.P BORA	PP, ASSAM
37	CrI.A./1/2012 WITH LCR 2 FILES, FIXED	CHAMPA MARAK Versus MEDHI MARAK AND ORS	MR.M TALUKDAR	MR.S K MEDHI MR.S R RABHA MS.B RABHA
38	CrI.A./265/2012 WITH LCR 4 FILES, P.B.-1, FIXED	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM
39	CrI.Pet./619/2016 FIXED	TATA MOTORS FINANCE LTD. and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R DE MS.D DEVI MR.R J SARMA	MR.M K SHARMAR-2 MR.H DAS(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
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10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P), AND CIVIL BENCH(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2952/2022	AKKEL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED	PP, ASSAM
ADMISSION				
2	CRP(IO)/104/2022 FIXED	MRS. KAMALA DEVI AJITSARIA Versus RAJESH PAREEK	MR. D SARAF MR. S S GUPTA MR P AGARWAL	
3	MACApp./704/2022 FIXED	MRINAL DAS AND 2 ORS Versus ROKIBUL ISLAM AND ANR	MR. N ALAM MR. S ISLAM MR A HAWARI	MR. R C PAUL (R-2)
4	MACApp./755/2022 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/3081/2022 in MACApp./755/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
ORDERS				
5	RFA/130/2018 WITH LCR, B/O	ON THE DEATH OF MUKUNDA CHANDRA DAS, HIS LEGAL HEIR, SWAPNA DAS AND 2 ORS Versus SMTI MEENA DEVI	MR. P BORAH MRS K M SAIKIA MRS K M SAIKIA	MR. N ALAM MD. S U AHMED MD. S U AHMED MS. K JAIN MS. K JAIN

6	CRP(IO)/19/2022 B/O	TUTA MIA AND 54 ORS. Versus STATE OF ASSAM AND 147 ORS.	MR. T U LASKAR MR. N DHAR MS. U BARUAH	MR H R A CHOUDHURY (r-3 to 9,9,19,20,26 to 30,35 to 39, 41 to 55 46,47,50 to 53,55 to 57, 67,87 to 89,91,94,96,103 to 105,107 to 109) GA, ASSAM MR F U BARBHUIYA (r-3 to 9,9,19,20,26 to 30,35 to 39, 41 to 55 46,47,50 to 53,55 to 57, 67,87 to 89,91,94,96,103 to 105,107 to 109) MS S DAS (r-3 to 9,9,19,20,26 to 30,35 to 39, 41 to 55 46,47,50 to 53,55 to 57, 67,87 to 89,91,94,96,103 to 105,107 to 109)
	WITH I.A.(Civil)/2002/2022 in CRP(IO)/19/2022	SRI MOLOY KANTI CHAKROBARTY AND 42 ORS. Versus TUTA MIA AND 56 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. T U LASKAR GA, ASSAM
7	MFA/33/2022 FIXED	MADHUMATI @ MADHOMATI SATNAMI Versus THE UNION OF INDIA	MR. S CHAUHAN MR. P MAZUMDER	SC, NF RLY
8	MACApp./175/2022 FIXED	UNITED INDIA INSURANCE CO. LTD. Versus SRI NIRJU PATGIRI AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MR. S C BISWAS MS A DAS (R-1)
	WITH I.A.(Civil)/1065/2022 in MACApp./175/2022	UNITED INDIA INSURANCE CO. LTD. Versus SRI NIRJU PATGIRI AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MR. S C BISWAS MS A DAS (R-1)
HEARING				
9	MACApp./114/2014 WITH LCR, FIXED	ABDUL SALAM Versus MOMIN HUSSAIN and ANR.	MR.M TALUKDAR MS.D KALITA	MR. K K DEY MR.B K PURKAYASTHA MR V K BAROOAH MS.U K PURKAYASTHA
10	Arb.A./16/2015 CAVT. NO. 930/2015 WITH LCR, FIXED	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus ON THE DEATH OF SHRI JOYMONTA THAOSEN, HIS LEGAL HEIRS-	MR. D DEKA MR. P KUMAR	MR. M BISWAS MS. S MEDHI FOR CAVEATOR
	WITH I.A./785/2015 in Arb.A./16/2015	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus SHRI JOYMONTA THAOSEN and ANR	MR. D DEKA MR. P KUMAR	MR. M BISWAS MS. S MEDHI FOR CAVEATOR
	WITH I.A.(Civil)/963/2019 in Arb.A./16/2015	ON THE DEATH OF JOYMONTA THAOSEN, HIS LEGAL HEIR TUFANYOY THOOUSEN Versus NATIONAL HIGH WAY AUTHORITY OF INDIA AND ANR	MR. M BISWAS MS. S MEDHI	SC, NHAI MR P KUMAR
11	MACApp./197/2015 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus SRI PRASANTA KUMAR DAS and 2 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR J ABEDIN (R1) MR. K I MAZUMDER (R1)
	WITH I.A./1672/2015 in MACApp./197/2015	NATIONAL INSURANCE CO. LTD Versus PRASANTA KUMAR DAS and 2 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MS.D SINHA(R-1) MS.M MALLIK R-3 MR B CHANDA(R-2) MS.P S CHAKRABORTY(R-3) MS.S CHUTIA(R-3) MS.H CHUTIA(R-1)

12	MACApp./97/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SARAJU BORAH and 5 ORS,	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P HAZARIKA (R6) MR. P P DUTTA MR. M DUTTA (R1) MR. H S BORAH (R6) MR. A BORUA MR D SAIKIA (R6)
	WITH CO/44/2019 in MACApp./97/2018	SMTI. SARAJU BORAH Versus ORIENTAL INSURANCE COMPANY LIMITED AND 5 ORS	MR. M DUTTA MR N BARMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
13	MACApp./214/2018 WITH LCR, FIXED	SRI HIREN MAHANTA Versus SMTI PRAMILA DAS and 2 ORS	MR. U HAZARIKA MR. B C DEKA MR. H DAS	MR. A J SAIKIA (R2) MR. A T SARKAR MR. A K AZAD MR. U K DUTTA (R2) MR. B KAKATI (R2) MS B KASSHYAP (R2) MS. R RAHMAN
14	MACApp./694/2018 WITH LCR, FIXED	SMTI JYOTI BARMAN Versus SRI PRITAM NATH AND 2 ORS	MR H DAS MR P GOGOI	MR. B CHETRI (R1, R2) MR. R C PAUL (R3) MR. K K PARASAR (R1, R2) MS. L DAS (R3)
15	MACApp./283/2020 WITH LCR	SUKANTA MAZUMDER Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. A DUTTA (R-1) MRS. P M DUTTA (R-1)
16	MACApp./130/2021 WITH LCR, FIXED	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus SMTI. DHIRAJI DEVI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. D CHUTIA	A C RAY MR. N N JHA MR S BORTHAKUR (r-2,8) MR. D CHUTIA (r-2,8) MR M U KHAN
17	MACApp./50/2022 WITH LCR, FIXED	KABITA NARZARY @ BORO AND 3 ORS. Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA	MS. R D MOZUMDAR (r-6) MR. A DUTTA (r-1) MS. C MOZUMDAR (r-6) MR. S P SHARMA (r-6)
18	MACApp./119/2022 WITH LCR, FIXED	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PREM DEVI BOTHRA and 3 ORS	MS.N MODI MR. A J SAIKIA MR. S DUTTA MR.C SHARMA MR G S BORO MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
STAY MATTERS				
19	CRP/192/2015 CAVT. NO. 600/2015 WITH LCR, FIXED	SMT. TULSI DEVI SHARMA and 2 ORS Versus KISHAN GOPAL AGARWALLA and 4 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MS.P BARUAH(R1) MS.G SARMAH(R1) MR.P K GARODIAR1 FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022